

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 18.01.2021at 02.15 PM.
THROUGH VIDEO CONFERENCING.

**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

APPLICATION NUMBER : MA/892/2019

PETITION NUMBER : CP/1226/IB/2018

NAME OF THE PETITIONER(S) : A Arumugam (RP) (RL Logistivs Pvt Ltd)

NAME OF THE RESPONDENT(S) : VS Enterprises & 1 another

UNDER SECTION : 60(2) of IBC

O R D E R

Due to paucity of time, this matter is adjourned to **24.02.2021**


(K.NATARAJAN)
Deputy Registrar

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